



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**OFFICE ORDER**

In terms of Order no. 01/D-2/Gaz.1A/DHC/2026 dated 16.01.2026 of Hon'ble High Court of Delhi, official exigencies and as per requests of Ld. Judicial Officers, following posting & transfer of Drivers as well as Official vehicles are made with immediate effect :-

SN	Name of the driver & E.C.	From	To
1	Sh. Amit Kumar S/o Sh. Kalu Ram, EC: 10106/10372285	Pool Car Section, Patiala House Courts, N. Delhi (earlier attached with Ms. Anju Bajaj Chandra, Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi)	Pool Car Section, Tis Hazari Courts, Delhi (to be attached with Ms. Anju Bajaj Chandra, Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi)
2	Sh. Jitender Kumar S/o Sh. Mahavir Singh, EC: 10104	Pool Car Section, Patiala House Courts, N. Delhi (earlier attached with Ms. Anju Bajaj Chandra, Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi)	Pool Car Section, Tis Hazari Courts, Delhi (to be attached with Ms. Anju Bajaj Chandra, Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi)
3	Sh. Rajesh Kumar S/o Sh. Nafe Singh, EC: 10098/51159189	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Patiala House Courts, New Delhi
4	Sh. Dinesh Solanki, S/o Sh. Jai Bhagwan Solanki EC: 10050	Pool Car Section, Saket Courts, New Delhi	Pool Car Section, Patiala House Courts, New Delhi
5	Sh. Tilak Raj S/o Lt. Sh. Salig Ram EC: 10043/ 94855034	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Rohini Courts, Delhi
6	Sh. Rakesh Kumar, S/o Sh. Nafe Singh, EC: 10008	Pool Car Section, Rohini Courts, Delhi	Pool Car Section, Tis Hazari Courts, Delhi

SN	Vehicle no.	From	To
1.	DL-1CY-0011 (Ciaz)	earlier attached with Ms. Anju Bajaj Chandra, Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi	To be attached with Ms. Anju Bajaj Chandra, Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2.	DL-1CY-0006 (Ciaz)	earlier attached with Sh. Ashwani Kumar Sarpal, Ld. Principal District & Sessions Judge (North-East), Karkardooma, Delhi.	To be attached with Sh. Ashwani Kumar Sarpal, Ld. Principal District & Sessions Judge (East), Karkardooma, Delhi.
3.	DL-1CY-0007 (Ciaz)	earlier attached with Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi	To be attached with Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge (North- East), Karkardooma Courts, Delhi
4.	DL-1CY-0002 (Ciaz)	earlier attached with Sh. Virender Kumar Bansal, the then Ld. Principal District & Sessions Judge (HQ); Tis Hazari Courts, Delhi	To be attached with Sh. Pitamber Dutt, Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi
5.	DL-1CY-0018 (Ciaz)	earlier attached with Ms. Sukhvinder Kaur, the then Ld. Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi	To be attached with Sh. Sanjay Garg-II, Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi
6.	DL-13CT-0014 (Ciaz)	earlier attached with Sh. Pawan Kumar Jain, Ld. Principal District & Sessions Judge (South- West), Dwarka Courts, New Delhi	To be attached with Sh. Pankaj Gupta, Ld. Principal District & Sessions Judge (South- West), Dwarka Courts, New Delhi

**Note:-**

Drivers Sh. Shyam Sunder Sharma, S/o Sh Chittar Mal Sharma, E.C:-10025/ 8333360 and Sh. Sanjeev Kumar, S/o Sh. Mehar Chand, EC: 10051/30593008 were earlier attached with Sh. Ashwani Kumar Sarpal, Ld. Principal District & Sessions Judge (North-East), Karkardooma Courts shall also continue their duties with Sh. Ashwani Kumar Sarpal, Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.

(i) Drivers Sh. Sanjeev Kumar Sharma, S/o Late Sh. Mehar Chand, EC: 10026/94052727 and Sh. Rajender Prasad Sharma, S/o Sh. Chittar Mal Sharma, EC: 10071/62387377 were earlier attached with Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi shall also continue their duties with Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi

(ii) Drivers Sh. Shashi Kumar Sharma, S/o Lt. Sh. Milky Ram Sharma, EC: 10023 and Sh. Dev Singh, S/o Sh. Mann Singh, EC: 10007/44535560 have already been attached with Sh. Sanjay Garg-II, Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi vide order no.18/Pool Car/KKD/2026/Delhi dated 17.01.2026.

(iii) Drivers Sh. Sunil Kumar, S/o Sh. Bhim Singh, EC: 10036 and Sh. Jagdeep, S/o Sh. Virender Singh, EC: 10028 have already been attached with Sh. Pankaj Gupta, Ld. Principal District & Sessions Judge (South-West), Dwarka Courts, New Delhi vide order no.2708-2715/Pool Car/DWK/2026 dated 19.01.2026.

(i) The Drivers posted with the respective Principal District & Sessions Judge(s) may be used by the Ld. Principal District & Sessions Judge(s) as attached with him/her and also for other official exigency of the entire District under his/her control as per the discretion of the respective Ld. Principal District & Sessions Judge.

(ii) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.

(iii) Driver Sh. Rajesh Kumar, S/o Sh. Nafe Singh, EC: 10098/51159189 is presently performing the route of Ms. Anu Grover Baliga, Ld. Judge Incharge Delhi Mediation Centre, THC, Delhi, R/o C-116A, 1st Floor, Inder Puri, Delhi with vehicle bearing no. DL-1CY-0021 (Ciaz) and in terms of his transfer to Patiala House Courts (as above), his route is assigned to driver Sh. Gulshan Kumar, S/o Lt. Sh. Charan Dass, EC: 10090/67498884. The Driver Sh. Gulshan Kumar, S/o Lt. Sh. Charan Dass, EC: 10090/67498884 may be directed to handover/takeover the charge of respective vehicle and perform route accordingly.

(iv) All the abovesaid drivers are directed to comply with the transfer order & takeover/handover the charge of respective Vehicle(s) if any, and join their respective place posting immediately.

(v) The Branch Incharge(s) of concerned Pool Car Section, may be directed to handover & takeover the charge of "record of repair & maintenance file" of the concerned vehicle(s) accordingly.

This issue with the approval of the Ld. Principal District & Sessions Judge (HQ), Delhi

  
 (Naresh Kumar Laka)  
 Office-in-Charge, Pool Car Section,  
 Tis Hazari Courts, Delhi.

Dated 21/01/2026

234B

465

4509-4589  
 No. /Pool Cars/T&P/THC/2026

Copy forwarded for information and necessary action to:-

1. The PS to Ld. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The PS to Ld. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
3. The PS to Ld. The Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
4. The PS to Ld. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
5. The PS to Ld. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
6. The PS to Ld. The Principal District & Sessions Judge (South-West), Dwarka Courts, New Delhi.
7. The PS to Ld. The Principal District & Sessions Judge (South), Saket Courts, New Delhi.
8. The PS to Ld. The Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
9. The A.O., Accounts Branch, District Courts (Central/New Delhi/North-East/East/Shahdara/South-West/South/North-West) Tis Hazari, Patiala House, Karkardooma, Saket, Dwarka, Rohini Courts, Delhi/New Delhi.
10. Personal File Admin. Branch III, (Central/New Delhi/North-East/East/Shahdara/South-West/South/North-West) Tis Hazari, Patiala House, Karkardooma, Saket, Dwarka, Rohini Courts, Delhi/New Delhi.
11. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order(Central/New Delhi/North-East/East/Shahdara/South-West/South/North-West) Tis Hazari, Patiala House, Karkardooma, Saket, Dwarka, Rohini Courts, Delhi/New Delhi.
12. The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
13. The Branch Incharge, Pool Car Section, Patiala House, Karkardooma, Saket, Dwarka, Rohini Courts, Delhi/New Delhi.
14. The Branch Incharge, Caretaking Branch, Patiala House & Rohini Courts.
15. The Drivers concerned with the directions to comply the abovesaid order.

  
 Office-in-Charge, Pool Car Section,  
 Tis Hazari Courts, Delhi